Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396 Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 30-05-2019 List of operational creditors (Employees)

SI.	Name of	Name of	Details of claim received		Details of	claim admi	tted		Amount	Amount	Amount	Amount	Remarks,
No.	authorise	employee	Date of receipt	Amount	Amount	Nature of	Whether	% of	of	of any	of claim	of claim	if any
	d			claimed	of claim	claim	related	voting	contingen	mutual	under	not	
	represent				admitted		party?	share in	t claim	dues, that	verificati	admitted	
	ative, if							CoC, if		may be	on		
	any							applicabl		set- off			
								e					
1		Amarnath I	26-02-2019	84,866	81,712		No	0				3154	
2		Pankajku mar Madhusud an Bhuta	25-02-2019	16,79,057	13,27,136		Yes	0				351921	
	Total			1763923	1408848			0	0	0	0	355075	

(Amount in Rs. Seventeen lac ixty three thousand nine hundred twenty three only)